


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
( SM APPEAL BRANCH)

Dated:-14/12/2017

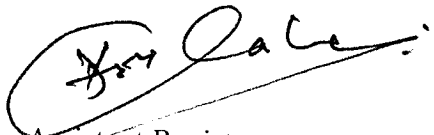
NOTICE

All the concerned are hereby informed that all single Member matters listed on 14/12/2017 for stands adjourned to 21/12/2017 at 10.30 AM.

  
By order  
Deputy Registrar  
(Judl)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

  
Assistant Registrar  
(SM)